

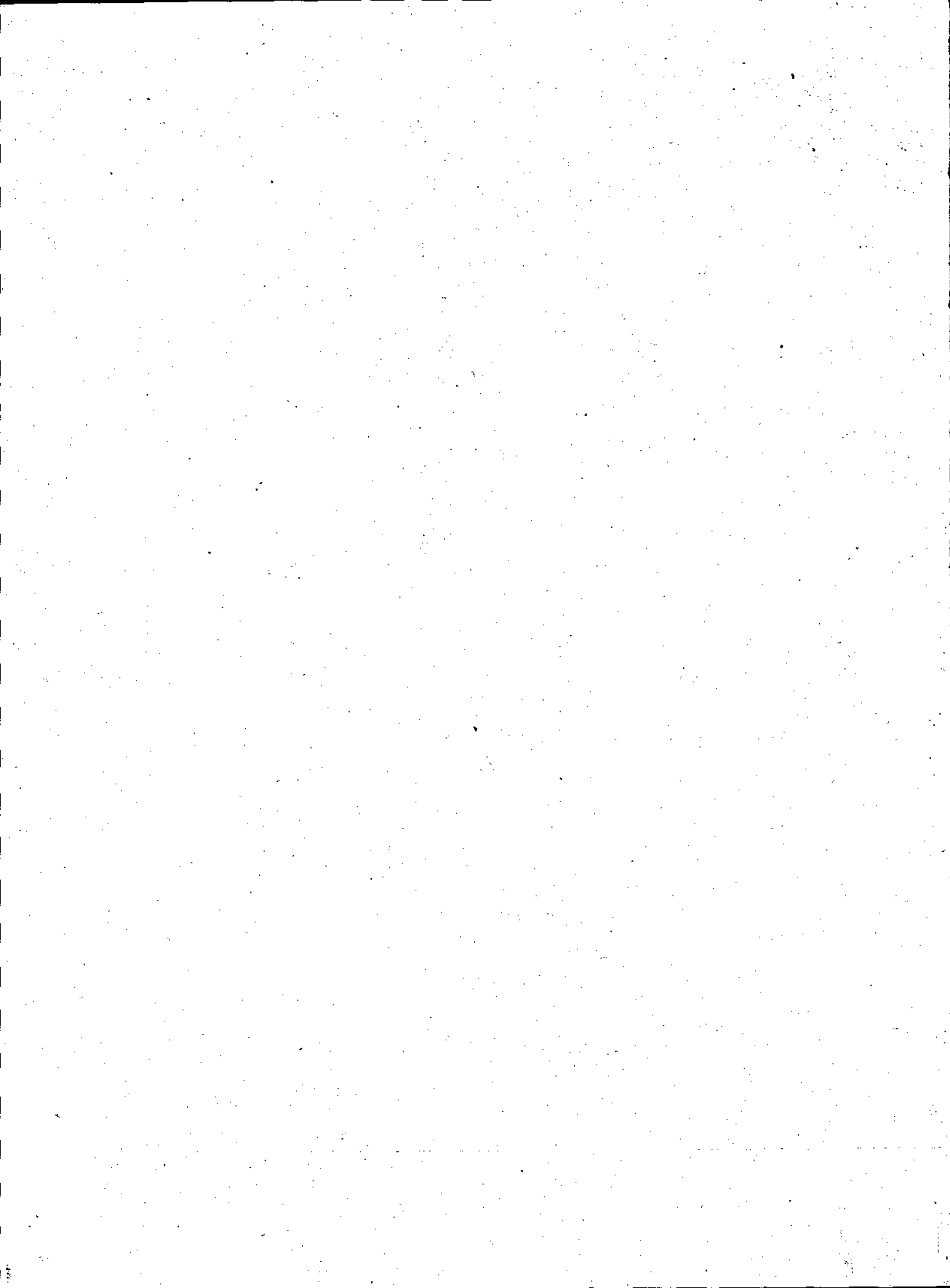
THE ODISHA APPROPRIATION (No.2) ACT, 2013

TABLE OF CONTENTS

PREAMBLE

SECTIONS

1. Short title.
2. Issue of Rs.9421,24,65,000 out of the Consolidated Fund of the State of Odisha for the financial year 2013-2014.
3. Appropriation.
4. THE SCHEDULE.



The Odisha Gazette



EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 2445, CUTTACK, TUESDAY, DECEMBER 17, 2013 / MARGASIRA 26, 1935

LAW DEPARTMENT

NOTIFICATION

The 16th December, 2013

No.13597-Legis.28/2013/L.—The following Act of the Odisha Legislative Assembly having been assented to by the Governor on the 13th December, 2013 is hereby published for general information.

ODISHA ACT 27 OF 2013.

THE ODISHA APPROPRIATION (No.2) ACT, 2013

TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA FOR CERTAIN SERVICES AND PURPOSES DURING THE FINANCIAL YEAR, 2013-2014.

BE it enacted by the Legislature of the State of Odisha in the sixty-fourth Year of the Republic of India as follows:--

Short title.

1. This Act may be called the Odisha Appropriation (No.2) Act, 2013.

Issue of Rs.9421,24,65,000 out of the Consolidated Fund of the State of Odisha for the financial year 2013-2014

2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Nine thousand four hundred twenty one crores, twenty four lakhs and sixty five thousands towards defraying several charges which will come in course of payment during the financial year 2013-2014 in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorized to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

THE SCHEDULE

(See section 2 and 3)

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue Capital	119,16,63,000 131,21,15,000	1,75,58,000 ..	120,92,21,000 131,21,15,000
2	Expenditure relating to the General Administration Department.	Revenue Capital	26,02,51,000 3,33,34,000	2,00,000 ..	26,04,51,000 3,33,34,000
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue	4181,34,20,000	..	4181,34,20,000
4	Expenditure relating to the Law Department.	Revenue	2,07,76,000	..	2,07,76,000
5	Expenditure relating to the Finance Department.	Revenue Capital	1096,25,00,000 23,000	1096,25,00,000 23,000
6	Expenditure relating to the Commerce Department.	Revenue Capital	2,98,21,000 1,000	2,98,21,000 1,000
7	Expenditure relating to the Works Department.	Revenue Capital	72,51,47,000 271,06,60,000	1,000 ..	72,51,48,000 271,06,60,000
8	Expenditure relating to the Odisha Legislative Assembly.	Revenue Capital	1,02,05,000 60,00,000	51,000 ..	1,02,56,000 60,00,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	26,33,68,000	..	26,33,68,000
10	Expenditure relating to the School and Mass Education Department.	Revenue Capital	79,53,57,000 1,000	2,000 ..	79,53,59,000 1,000

Contd.....3

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
11	Expenditure relating to the Scheduled Tribes and Scheduled Caste Development, Minorities and Backward Classes Welfare Department.	Revenue	156,40,04,000	..	156,40,04,000
		Capital	19,87,80,000	..	19,87,80,000
12	Expenditure relating to the Health and Family Welfare Department.	Revenue	109,12,30,000	..	109,12,30,000
13	Expenditure relating to the Housing and Urban Development Department.	Revenue	53,99,38,000	1,000	53,99,39,000
		Capital	182,66,57,000	..	182,66,57,000
14	Expenditure relating to the Labour & Employees State Insurance Department.	Revenue	1,31,11,000	..	1,31,11,000
15	Expenditure relating to the Sports and Youth Services Department.	Revenue	13,18,95,000	..	13,18,95,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue	12,29,000	..	12,29,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	542,07,74,000	14,67,000	542,22,41,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue	23,03,000	..	23,03,000
19	Expenditure relating to the Industries Department.	Revenue	1,58,56,000	..	1,58,56,000
20	Expenditure relating to the Water Resources Department.	Revenue	219,28,67,000	..	219,28,67,000
		Capital	58,89,80,000	99,35,000	59,89,15,000

Contd....4

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
21	Expenditure relating to the Transport Department.	Revenue Capital	1,61,96,000 5,00,00,000	1,61,96,000 5,00,00,000
22	Expenditure relating to the Forest and Environment Department.	Revenue Capital	102,07,81,000 3,000	58,60,000 ..	102,66,41,000 3,000
23	Expenditure relating to the Agriculture Department.	Revenue	200,38,16,000	..	200,38,16,000
24	Expenditure relating to the Steel and Mines Department.	Revenue	7,82,000	..	7,82,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue Capital	2,27,01,000 1,000	2,27,01,000 1,000
26	Expenditure relating to the Excise Department.	Revenue Capital	2,000 2,50,00,000	2,000 2,50,00,000
27	Expenditure relating to the Science and Technology Department.	Revenue	22,58,000	..	22,58,000
28	Expenditure relating to the Rural Development Department.	Revenue Capital	3,55,26,000 55,78,04,000	3,55,26,000 55,78,04,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	51,82,000	13,20,000	65,02,000
30	Expenditure relating to the Energy Department.	Revenue Capital	68,91,000 490,49,43,000	68,91,000 490,49,43,000

Contd.....5

(1) No. of vote	(2) Services and purposes	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
31	Expenditure relating to the Handlooms, Textiles & Handicrafts Department.	Revenue Capital	7,59,78,000 1,000	7,59,78,000 1,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue Capital	7,22,09,000 13,51,40,000	7,22,09,000 13,51,40,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	2,54,24,000	21,000	2,54,45,000
34	Expenditure relating to the Co-operation Department.	Revenue	1,50,03,000	..	1,50,03,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	8,35,39,000	..	8,35,39,000
36	Expenditure relating to the Women and Child Development Department.	Revenue Capital	978,42,41,000 28,00,00,000	978,42,41,000 28,00,00,000
37	Expenditure relating to the Information Technology Department.	Revenue	14,10,12,000	..	14,10,12,000
38	Expenditure relating to the Higher Education Department.	Revenue	73,13,08,000	1,000	73,13,09,000
39	Expenditure relating to the Employment and Technical Education & Training Department.	Revenue Capital	13,92,40,000 30,28,98,000	13,92,40,000 30,28,98,000
40	Expenditure relating to the Micro, Small & Medium Enterprises Department.	Revenue	1,58,99,000	..	1,58,99,000
	Expenditure relating to the Interest Payment.	Revenue	..	3,000	3,000
	Expenditure relating to the Loans and Advances from the Central Government.	Capital	..	1,000	1,000
	Revenue Account	:	8124,37,03,000	2,64,85,000	8127,01,88,000
	Capital Account	:	1293,23,41,000	99,36,000	1294,22,77,000
	GRAND TOTAL	:	9417,60,44,000	3,64,21,000	9421,24,65,000

By Order of the Governor

M. R. PARIDA

Principal Secretary to Government, I/c.

